

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of..... J.A. dated -18-1-17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				NIL		

अप. मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं० १ गाजियाबाद

*[Signature]*  
A. K. Singh

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

18/1/17

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2, गाजियाबाद

In the Court of.....

नियत बाध

नित्तरिक्त बाध

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		NIL				

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2, गाजियाबाद  
18/1/17



